Annexure – 3

Name of the corporate debtor: Janpragti Commodities Private Limited; Date of commencement of CIRP15 th July,2021 List of creditors as on: 25.02.2022

7
0
5
ě
Ë
- 6
Ξ
13
7
13
_
3
De
=
3
S
2
E
1
=
2
=
2
20
2
7
ă
<u>E</u> .
3
<u>-</u>
e
0
6
2.
<u>ad</u>
0
2
Ţ
C
20
S
of
C
e e
di
0
S

		S S
Z		No. of creditor
7	Date of rec eipt	
Z	Amou nt clai med	Details of claim receive
Z		
Z	Amount Nature of claim of admitte claim d	Details (
Z	Amount covered by secur -ity Interest	Details of claim admitted
Z	Amount Amount covered covered by secur by guar -ity antee	imitted
Z.	Amount Amount Whether covered covered related by secur by guar party? ity antee	angere la
Z	voting share in CoC	
Zil	claim	Amount of conti-
Z:	dues, that may be set-off	Amount of any
Z	admitted	
Z	verifica- tion	Amoun of clain
-	and an inter-	ount Remarks aim , if any